

Toll tax on ROB

†3158. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government of Rajasthan has requested the Centre to stop recovery of toll-tax at Rail Over Bridge (ROB) Kishangarh, between Kishangarh and Ajmer on NH-8 and at the Banas bridge between Jaipur and Tonk on NH-12;

(b) if so, by when the recovery of toll tax would be stopped; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) Yes, Sir. However, only toll/user free (not toll tax) is being collected.

(b) and (c) As per the National Highways (Fees for the use of National Highways Section and Permanent Bridge-Public Funded Projects) Rules, 1997 made pursuant to the National Highways Act, 1956, the fee is to be collected in perpetuity by the executive agency.

Dandi-Ahmedabad Heritage Route

3159. SHRI JAYANTILAL BAROT: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) what is the planning of Government for the improvement of "Heritage Route" between Ahmedabad and Dandi;

(b) whether there is separate budgetary provision for this work; and

(c) what is the time schedule for the completion of the work?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) and (b) The Heritage Route from Ahmedabad to Dandi has been declared as National Highway No. 228 in June, 2006 and entrusted to the National Highways Authority of India (NHAI) on 31.10.2006 for development and maintenance. NHAI has been asked to take up the improvement works on this National

†Original notice of the question was received in Hindi.

Highway to minimum 2-lane NH Standards under Ministry's budgetary support. However, there is no separate allocation for NH-228.

(c) It is too early to give time frame for completion of the improvement works.

Four-Laning of NH-47 and NH-17

3160. SHRI K. CHANDRAN PILLAI: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it has been decided to expand part of NH-7 and NH-17 in Kerala into four lane roads;

(b) if so, how many kms. are considered to be expanded into four lane roads;

(c) whether work has already been commenced;

(d) if so, the details thereof; and

(e) the expected time by when the work would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIAPPA): (a) Yes, Sir.

(b) to (e) Entire length of 417 km of NH 47 and 421 km of NH 17 in Kerala is proposed for four laning under North-South Corridor, Port Connectivity and NHDP Phase III. Out of which 52 km of NH 47 is already four-laned and the work is in progress in another 52 km of NH 47 under North-South Corridor and Port Connectivity. In the remaining length of NH 47 and entire length of NH 17 preparation of Detailed Project Report (DRP) is in progress. The likely completion date for works under Port Connectivity, North-South Corridor and NHDP Phase III are December 2007, March 2009 and December, 2013 respectively.

Road Safety Boards

†3161. SHRI AJAY MAROO: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Sunder Committee constituted by the Infrastructure

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